GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:2168
ANSWERED ON:11.03.2013
FINANCIAL ASSISTANCE AND TRAINING UNDER NATIONAL WELFARE FUNDS FOR SPORTS PERSONS.
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Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has provided financial assistance and proper training facilities to the sportspersons who are expected to participate in the forthcoming international games and are presently undergoing training at the sports training Centres under the administrative control of the Sports Authority of India;
- (b) if so, the details thereof along with the funds earmarked for various sports events, sports-wise, event-wise;
- (c) whether due to financial crunch, the sportspersons such as power lifters are not getting the necessary diet;
- (d) if so, the details of financial assistance provided to such sportspersons along with the number of persons benefited therefrom; and
- (e) the criteria being adopted by the Government in providing funds under National Welfare Fund scheme?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

- (a) & (b): Adequate finance assistance as per approved norms, and proper training facilities are being provided to the sportspersons being trained at centres of Sports Authority of India for participation in national and international competitions under its following schemes:
- (i) National Sports Talent Contest (NSTC) Scheme
- (ii) Army Boys Special Companies (ABSC) Scheme
- (iii) Special Area Games (SAG) Scheme
- (iv) SAI Training Centres (STC) Scheme
- (v) Centres of Excellence (CoE) Scheme

Details of norms of financial assistance are given in Annexure - I.

Further, National Coaching Camps are organized at SAI Centres and non-SAI centres for training and coaching of Sportspersons for participation in international sports events in terms of the Annual Calender of Training & Competitions (ACTC) finalized in consultation with the concerned National Sports Federations (NSFs). Expenditure on coaching camps is met out of the Scheme of assistance to NSFs as per approved norms. Details of sports- wise funds, earmarked by SAI under the Scheme for 2013-14 are given in Annexure – II.

- (c) Adequate funds are available for meeting the training requirements including diet charges of sportspersons. No coaching camps are organized for disciplines of Power lifting, as this discipline is in the category of other sports and is not entitled for financial assistance for participation in international sports events from the scheme of assistance to NSFs. As such, the question of providing diet charges for Power lifters does not arise.
- (d) Question does not arise in view of (c) above.
- (e) The financial assistance under the National Welfare Fund for sportspersons is given to the outstanding sportspersons of yesteryears now living in indigent circumstances whose annual income is less than Rs. 2 lakh. Financial assistance is provided as per following norms:-
- (i) to provide suitable assistance to outstanding sportspersons now living in indigent circumstances;
- (ii) to provide suitable assistance to outstanding sportspersons injured during the period of their training for competitions and also during the competitions, depending on the nature of the injury;

- (iii) to provide suitable assistance to outstanding sportspersons who bring glory to the country in international field and who are disabled as an after effect of their strenuous training or otherwise and to provide them assistance for medical treatment;
- (iv) to administrator and apply the funds of the Fund to promote the welfare of the sportspersons generally in order to alleviate distress among them and their dependents in indigent circumstances;
- (v) to administer and apply the funds of the Fund for active sportspersons individually or collectively as a group;
- (vi) to encourage and provide assistance in cash or kind (sports equipments, kit, etc) to budding sportspersons, in their pursuit for achieving excellence in sports;
- (vii) to do all other things which are incidental to the above objectives.

Outstanding Sportsperson as stated above means a sportsperson who has achieved a position within first 3 in individual events or within first 2 in team events in a recognized National Championship, or one who represents or has represented the country in an International Competition at least twice.

International Competition stated above means Olympic Games, Commonwealth Games, Asian Games, World Championships, Asian Championships, Commonwealth Championships and other such recognized events. It does not, however, include purely invitational tournaments.